OFFICE ORDER

Subject: Request of Shri L. Baskaran, Assistant Commissioner of Central Excise, Madurai Central Excise Commissionerate for change of his name — reg.

Shri L. Baskaran, Assistant Commissioner of Central Excise, Madurai Central Excise Commissionerate has requested for changing his name to “L. Bhaskaran”. The change of his name has been published in the Gazette of India, Part IV, No.17, April 25 – May 1, 2015.

2. The change of name of Shri L. Baskaran, Assistant Commissioner has been noted. Accordingly, henceforth, he will be known as “L. Bhaskaran” in all official records.

(S.A. Ansari)
Under Secretary to the Government of India
Tel No. 011-23095528

1. Officer concerned.
2. All Chief Commissioners/ Directors General under CBEC.
3. All Commissioners/ Additional Director General under CBEC.
5. DGHRD, C-4, West Wing, Ground Floor, IRCON Building, District Centre Saket, New Delhi.
6. DGHRD (HRM), 507/8, Deep Shikha, Rajendra Place, New Delhi – 110008.
7. The Manager of website, Directorate of Systems, New Delhi for uploading this Office Order on the CBEC’s website.